NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/578/ (IB)/2017

NAME OF THE PETITIONER(S)

: VINCOT AGENCIES

NAME OF THE RESPONDENT(S)

: SRI RAMAJAYAM SPIN TEX PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S.A. Par BAMADINU Cooned Str Reporter &

ORDER

Counsel representing both the parties are present and stated that the matter is settled between the parties and prayed time for filing a joint memo of compromise. Time extended at their request. Put up on 16.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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